

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 136(ND)11  
**CA. NO.** 132/C-II/2017

**CORAM:**


**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017**

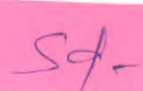
**NAME OF THE COMPANY: M/s. Navneet Garg V/s.M/s Xilon Trading Pvt. Ltd. & Ors.**


**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ASHISH AGYAKWAL	ADV	Petitioners	] Hkam
2.	HARLEEN KAUR	ADV		
3.	NAUNEET GARG		Petitioner in person	
4.	P. NAGESH			
5.	SANSIKAR AGARWAL	ADV.	RESPONDENTS	Sanskar Aggarwal

**ORDER**

At the request of the parties, adjourned to 17.03.2017.

  
[ S.K. MOHAPATRA ]  
MEMER [T]

  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]